

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-267(ND)/2017

IN THE MATTER OF:

Rajasthan Bakers (P) Ltd.

...PETITIONER

SECTION :

Under Section 59

Order delivered on 28.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)
V.K. SUBBURAJ
Hon'ble MEMBER (TECH.)
MS. SAROJ RAJAWARE
Hon'ble MEMBER (TECH.)

For the Petitioner/Applicant

: Mr. Divesh Goyal, Co. Secy.

For the Respondents

: -

ORDER

None appears for the petitioner. Ld. Counsel for all the respondents is present and time is sought for filing reply to the petition.

Taking into consideration the said representation, 3 weeks time is granted to the Respondent to file its reply.

List on 10.3.2018.

- Sd

(V.K. SUBBURAJ)
MEMBER (TECH.)

- Sd

(MS. SAROJ RAJAWARE)
MEMBER (TECH.)

- Sd

(R. VARADHARAJAN)
MEMER (JUDICIAL)

Surjit
28.2.2018